## F.No. 01(03)/Roster/CESTAT/2025-part-II

## Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.08.2025

## ORDER NO. 151 of 2025

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for

CESTAT. New Delhi on 20.08.2025 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 20.08.2025	Hon'ble Mr. Justice Dilip Gupta, President	Chamber work.
	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters.

By Order

(Mukesh Gupta) Deputy Registrar

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Deputy Registrar